

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 12312 of 2018- DB

(Arising out of OIA-KDL-CUSTM-000-APP-06-09-18-19 dated 04/05/2018 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

Globus Industries & Services Ltd

.....Appellant

Villagr- Lakhigam, P.O. Dahej,
Taluka- Vagra,
Bharuch, Gujarat

VERSUS

Commissioner of Customs-Kandla

.....Respondent

Custom House,
Near Balaji Temple,
Kandla, Gujarat

APPEARANCE:

Shri Manish Jain, Advocate for the Appellant

Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING/ DECISION: 08.08.2024

The appeal is disposed of. For order, see order of date in Customs Appeal No. 12310 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**